

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

23. MA/199/2020 C.P.(IB)/4296(MB)2019

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **17.02.2023**.

NAME OF THE PARTIES: APAR INDUSTRIES LIMITED
Vs
ARTRNA MULTI TRADING PVT LTD

SECTION: 9 of IBC, 2016

ORDER

Due to paucity of time, the matter could not be heard. List the matter on
13.04.2023.

Sd/-
ANURADHA SANJAY BHATIA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER,
Member(Judicial)

/NT/